

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 5

New IA/5873/ND/2022 IN IB/3507/ND/2019

IN THE MATTER OF:

Jones Lang Lasalle Building Operations P. Ltd. ...	Applicant
Versus	
Sare Facility Gurgaon Services P. Ltd. ...	Respondent

Order under Section 9 Of IBC, 2016.

Order delivered on 02.12.2022

Coram:

MR. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **13.01.2023.**



Vishal Rana
Court Officer
Court-IV